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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/ BB/2018	For admission	Sec 7 of I&B code	M/s Pridhvi Asset Reconstructio n & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. P Lakshmi Priyanka Southern Resolution Professions LLp

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

SHARAN A KUKREJA
CYRIL AMARCHAND MANGALDAS
70220 20508

APPLICANT

ADVOCATE FOR RESPONDENT/s :

K. DUSHYANTHA KUMAR
9341223937

RESPONDENT

ORDER

Heard Shri Sharan A. Kukreja, Learned Counsel for the Applicant, and Shri K. Dushyantha Kumar, Learned Counsel for the Respondent. At the request of both the parties, post the case on 21.01.2019.

Member (T)

Member (J)

Krishna